

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.11.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP.No.11/66/AMR/2022		66	Pilkington Automotive India Private Limited Vs. The Regional Director (SER), MCA, Hyderabad

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

The Counsel for the Petitioner submits that RD has called for some information from the Petitioner and that he would furnish it by tomorrow. Hence, list the matter on 01.12.2022.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**